

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.726/2017

Date of Decision: 01.01.2018.

**CORAM:HON'BLE SHRI ARVIND J.ROHEE, MEMBER (J)
HON'BLE SHRI R. VIJAYKUMAR, MEMBER (A)**

1. General Secretary, No.9 B.R.D.
Civilian's Union, 9 BRD Air Force,
Nagar Road, Pune 411 014.
Through Mr. Santosh Rahane.
 2. Santosh Rahane, Adult, Indian Inhabitant,
R/at Omkar Society, S.No.49/1/1A,
Ganesh Nagar Road,
Wadgaon Sheri, Pune 411 014. *Applicants*

(Advocate Shri Harshal Damania)

Versus

1. Union of India, through
The Secretary, Defence Ministry,
Raksha Bhavan, New Delhi 110 011.
 2. Air Officer Commanding,
9 Base Repair Depot Air Force,
Nagar Road, Pune 411 014.
 3. Air Officer Commanding-in-Chief
(AOC-in-C) HQ Maintenance Command,
Indian Air Force, Vayusena Nagar,
Nagpur 440 007.
 4. Air Officer Personal (AOP)
Vayu Bhavan, Rafi Marg,
New Delhi 110 106. **Respondents**

ORDER (Oral)

Per : Shri A.J. Rohee, Member (J)

Today when the matter is called out for admission, heard Shri Harshal Damania, learned Advocate for the

Applicants. We have carefully perused the case record.

2. This OA has been filed by the General Secretary of the Civilian's Union along with one Santosh Rahane as its General Secretary. In this OA, the following reliefs are sought:

"8.a) That the Hon'ble Tribunal be pleased to declare and hold the recruitment process conducted by the Respondent No.1, 2 and 3, 4 for the post of Superintendent (Store) (9 nos.) and Storekeeper (4 nos.) at AOC, 9 Base Repair Depot, Air Force, Chandan Nagar, Opp. 'D" Mello Petrol Pump, Nagar Road, Pune 411 014 as null and void.

8.b) That the Hon'ble Tribunal be pleased to direct the respondent no.1, 2 and 3, 4 to follow and conduct the recruitment process for the post of Superintendent (Store) (9 nos.) and Storekeeper (4 nos.) at AOC, 9 Base Repair Depot, Air Force, Chandan Nagar, Opp. 'D' Mello Petrol Pump, Nagar Road, Pune 411 014 in accordance with SOP guidelines.

8.c) For such other and further orders, as the Hon'ble Tribunal, may deem fit and proper.

3. The Record shows that Applicant No.2 Santosh Rahane although appeared for the written test for direct recruitment to the post of superintendent (Store) and Storekeeper, it is stated that after filing of this OA its result is declared by the respondents, in which the applicant no.2 is stated to have qualified. He has grievane regarding the constitution of the selection committee and according to him it

does not include any member of the S.C./S.T.

4. Record shows that Applicant No.2 is stated to be General Secretary of the Civilian Union, although presently he is not appointed by the respondents.

5. After hearing learned Advocate for applicants quite at length, at this stage, he seeks permission to withdraw the present OA with liberty to file appropriate OA, if required. Permission as sought is granted.

6. The OA, therefore, stands dismissed as withdrawn with liberty as above at the admission stage itself.

(R. Vijaykumar)
Member (A)

(Arvind J. Rohee)
Member(J)

dm.